

Name of the Corporate Debtor: VIKAS VSP LIMITED, Date of Commencement of CIRP: 02.02.2022, Use as on 16.02.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Guarantee							
1	Union Bank of India	15-02-2022	98,48,09,954.17	SECURED	88,48,09,954.17	8,44,32,414.08	SECURED	N/A	59.85	NIL	N/A	N/A	0	
2	PUNJAB NATIONAL BANK	16-02-2022	24,09,20,488.40	SECURED	8,44,32,414.08	14,02,02,050.00	SECURED	N/A	8.42	NIL	N/A	2,95,074.32	19,64,88,074.32	MAL SENT ON 22 FEB
3	Bank of India	16-02-2022	1,40,02,050.00	SECURED	1,40,02,050.00	0.00	SECURED	N/A	56.73	NIL	N/A	N/A	0.00	
	TOTAL		2,66,77,44,943.57		2,47,12,56,869.25	2,47,12,56,869.25			100.00	0	N/A	29,6074.32	196488074.32	

Note : List of creditors is subject to verification on subsequent receipt of further information/ details/records

Note: 1 Details of Security interest on pari passu basis between banks

S.No. Particulars

1. Hypothecation/first charge on stocks of raw materials, work in progress, finished goods of raw, stores & spares, packing material and hypothecation/ assignment of book debts on pari passu basis.
2. Demand bills accompanied with invoices and bills of lading, evidencing shipment of goods drawn on foreign buyers against confirmed order/travouches, LCs and other export documents required as per order.
3. 1st Part Passu charge over land and building situated at Plot No:SP-241, Udlog Vihar, Sri Ganaganagar in the name of the company.
4. 1st Part Passu charge over land and building situated at Plot No:B-86, Udlog Vihar, Sri Ganaganagar in the name of the company.
5. 1st Part Passu charge over land and building situated at Plot No:B-67, Udlog Vihar, Sri Ganaganagar in the name of the company.
6. 1st Part Passu charge over Plant Machinery situated at Plot No:SP-241, and B-86 & B-87

Security Exclusively available With Punjab National Bank

7. 1,69,56,900 Shares of Promoter, Director Late Shri. B.D. Agarwal are also pledged with Punjab National Bank

Collateral Security: Exclusively available With Punjab National Bank

8. G-1-337 (Industrial Area), Udlog Vihar, Sri Ganaganagar, Bhabethan, Owned by M/S. Vikas VSP Ltd.

9. F-301 (Industrial Area), Udlog Vihar, Sri Ganaganagar, Bhabethan, Owned by M/S. Vikas VSP Ltd.

10. B-35 (Residential), Udlog Vihar, Sri Ganaganagar, Bhabethan, Owned by M/S. Vikas VSP Ltd.

Collateral Security: Exclusively available to Punjab National Bank

11. Industrial land and buildings at Plot No. 88 & 89 NICO Industrial Area, Udlog Vihar, Sri Ganaganagar in the name of Vikas vsp Limited

12. Plant and machinery at Plot No. 88 & 89

13. Industrial land and buildings at Plot No. SP-42, IGC Khara, Bhabethan in the name of Vikas vsp Limited

14. Plot No. E-235 to 257 Udlog Vihar, Agro Food Park, NICO, Sri Ganaganagar in the name of Vikas vsp Limited

15. Commercial plot at Square No. 23 Killa No. 23, 24 & 25 Chak 16 ML, Near NICO by pass, Sri Ganaganagar in the name of Smt. Binia Devi

16. Industrial Plot C-32, Industrial Area, Udlog Vihar, NICO Phase-1st Hanumanpuri Road Sri Ganaganagar in the name of Vikas vsp Limited

List of Working Capital availed by M/S. Vikas VSP Limited - Details & Agreements

- a) Copy of Board resolution dated 04.08.2013
- b) Copy of Working Capital Consortium Agreement dated 05.08.2013
- c) Copy of Joint Deed of Hypothecation dated 05.08.2013
- d) Copy of Inter SA Agreement dated 05.08.2013
- e) Copy of Letter of Authority of Member Banks including Bank of India dated 05.08.2013
- f) Copy of Letter of Authority of Member Banks including Bank of India dated 05.08.2013
- g) Copy of deed of Hypothecation dated 05.08.2013
- h) Copy of deed of Hypothecation dated 05.08.2013
- i) Certified copy of statement of PFC account and current account
- j) Acknowledgement of PFC dated 27.10.2013
- k) Acknowledgement of Debt and securities dated 22.02.2018
- l) Acknowledgement of Debt and securities dated 10.06.2019

Note:2 Details of Guarantees

- 1) Mr. B.D. Agarwal is assigned to us that Shri B.D. Agarwal has assigned on 25.09.2020
- 2) Smt. Binia Devi Limited
- 3) Smt. Kamini Limited



[Handwritten Signature]